

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-105/2001/3946/A

From :- Smti Pronita Morang,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Aminur Rahman,
Principal Judge, Family Court,
Barpeta.

Dated Guwahati the 1st June, 2025.

Sub: **Casual leave.**

Ref:- Your letter No. FCB/15/Admin/2025/521, dtd. 04.06.2025.

Sir,

With reference to the above, I am directed to inform you that your prayer for casual leave on 06.06.2025, along with station leave permission from the evening of 05.06.2025 till the morning of 09.06.2025 has been granted. The CJM, Barpeta, and in his absence, the i/c CJM, Barpeta shall remain in charge of your Court and Office in your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-105/2001/3947/A, dated , 04-06-25

Copy to:

1. The Project Manager, Gauhati High Court.

04.06.25

JT. REGISTRAR (VIGILANCE)

[Signature]